

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:937  
ANSWERED ON:16.08.2012  
IMPLEMENTATION ON PM'S NEW 15 POINT PROGRAMME  
Lagadapati Shri Rajagopal

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the status of implementation of Prime Minister's New 15-Point Programme for Welfare of minorities in Andhra Pradesh since its inception, year-wise and district-wise;
- (b) the details of physical targets set and achieved in each of the programme;
- (c) whether some shortfalls have been noticed in the programme;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) & (b): The status of implementation of the programme in Andhra Pradesh since its inception (2006 -07) is given in the annexure. Districts-wise monitoring of the programme is done by the State Level Committee.
- (c) & (d): The following schemes have achieved less than 90% of the target in Andhra Pradesh;
  - (i) Sarva Shiksha Abhiyan - Primary Schools constructed, Upper Primary Schools constructed, Additional Class Rooms constructed & Kasturba Gandhi Balika Vidyalayas sanctioned;
  - (ii) Operationalisation of Aanganwadi centres in CD Blocks;
  - (iii) Swarn Jayanti Sahari Rojgar Yojna (Financial allocation);
  - (iv) Priority Sector Lending; and
  - (v) Upgradation of ITIs into Centres of Excellence.

The main reasons for shortfalls include land related problems, delay in transfer of funds from the State Government to the implementing agency and delay in submission of utilization certificates from the State Government.

(e) Quarterly review is conducted by the Ministry of Minority Affairs with the Nodal Officers of concerned Ministries/Departments. Ministry of Minority Affairs also reviews the progress under this programme with States/UTs. Further, the progress is reviewed by the Committee of Secretaries (CoS) on half yearly basis and then reported to the Cabinet.